

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 107
(IB)-771(PB)/2018

IN THE MATTER OF:

Capri Global Capital Ltd. Applicant/petitioner
v.
Value Infrabuild India Pvt. Ltd. Respondent

SECTION : UNDER SECTION 7 OF THE IBC, 2016

Order delivered on 01.09.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant none.

ORDER

None present.

List on 06.10.2021.

- sd -

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

sd

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

01.09.2021
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